

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 31st January, 2025

No. HCM/1/96-BENCH/
that:

: It is informed to all learned members of the Bar and litigants

- i) In view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold Court sitting from 3rd to 6th February, 2025 as His Lordship is availing casual leave; and
- ii) In view of non-availability of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to hold Court sitting from 27th January, 2025 to 20th February, 2025 as Her Ladyship is availing earned leave;

it is notified as under:

- 1) The Hon'ble Chief Justice will hold Single Bench sitting on 3rd, 4th and 5th February, 2025 for hearing fresh urgent matters and fixing dates;
 - 2) Regular Single Bench matter of Hon'ble Mr. Justice A. Bimol Singh to be listed on 3rd to 6th February, 2025 will be listed on the same day before the Single Bench of The Hon'ble Chief Justice for fixing dates;
 - 3) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 3rd, 4th, 5th, 10th, 11th, 12th, 17th, 18th & 19th February, 2025 will be listed on the same day before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma; and
 - 4) Regular Single Bench matters of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 6th, 7th, 13th, 14th & 20th February, 2025 will be listed on the same day before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates.
- Interim orders, if any shall stand extended.

By Order etc.,

Sd/-

**(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Imphal, the 31st January, 2025

Endt. No. HCM/1/96-BENCH/ 1409-27.
Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**